As per Section 9.4.4 and Executive Summary of the above Guidelines, Ministry of Earth Science has been delegated the responsibility for preparation of earthquake management plan to cover the aspect of earthquake preparedness, mitigation public awareness, capacity building, training, education research and development, documentation, earthquake response, rehabilitation and recovery.

In addition as decided by the NDMA, Building Material and Technology Promotion Council (BMTPC) under Ministry of Housing and Urban Poverty Alleviation has developed Vulnerability Atlas of India 2006, using Seismic Zoning Map of Bureau of Indian Standard(BIS) for disaster mitigation and planning.

## Affordable housing schemes

2855. SHRI SANJAY RAUT: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) Whether Government is considering any housing projects with the help of private sector/financial institutions for providing housing including new houses, incremental houses, rental houses, transit housing in various cities, particularly in Maharashtra State, if so, the details thereof; and
- (b) whether Government has set any target for making such affordable housing structure in the country for the next five years, if so, the details in this regard?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (DR. GIRIJA VYAS): (a) In order to increase affordable housing stock, as part of the preventive strategy, Affordable Housing in Partnership (AHP) is implemented as part of the Rajiv Awas Yojana scheme all over the country including Maharashtra. It is implemented by the States/UTs through partnership with private sector or public sector including parastatal bodies like housing boards, municipal bodies.

The scheme provides Rs.75,000 of actual grant assistance per EWS/LIG dwelling unit of upto 40 sqm size for housing and internal development components with an objective to encourage private sector participation in affordable housing. A project must build at least 250 dwelling units to avail benefits under the scheme. The DUs can be a mix of EWS/LIG-A/LIG-B/Higher Categories/Commercial of which at

least 60 per cent of the FAR/FSI should be used for dwelling units of carpet area of not more than 60 sqm to avail benefit under AHP. In addition, 35 per cent of the total number of dwelling units constructed should be of carpet area 21-27 sqm for EWS category.

Out of Rs.35,810 crore for Twelfth Five Year Plan for RAY, Rs.2500 crore has been allocated for AHP Scheme. AHP is a demand driven scheme and progress depends on the commitment of States to mobilize technical and financial resources of both public and private sector. So far 11 projects have been sanctioned under AHP for construction of 6768 Dwelling Units in two States viz., Rajasthan and Karnataka.

## Action against recruitment agencies

2856. SHRI N. BALAGANGA: Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- whether the recruitment agencies have cheated large number of people aspiring to get employed abroad, if so, the details thereof, and the reasons therefor; and
- the action taken by Government against such unscrupulous recruitment (b) agencies?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): (a) and (b) Complaints are received in the Ministry against both registered agents and unauthorized agents. Complaints received against the registered recruiting agents (RA) are generally related to overcharging, non-fulfillment of contractual obligations, ill-treatment by the foreign employer etc. Prompt action against such RAs is taken as per the Emigration Act 1983 and rules there under.

Position relating to complaints received against the registered Recruiting Agents and action taken against them during the last three years is as follows: